

Government should see that women get the proper protection of the law of the land.

SHRI H.K.L.BHAGAT: I will convey the observations of the Hon. Members to the Business Advisory Committee.

*The motion was adopted.*

MR. CHAIRMAN: Now discussion on the Finance Bill.

12.18 hrs.

ELECTION TO COMMITTEE

Coffee Board

[English]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R.DAS MUNSI) : I beg to move:

"That in pursuance of sub-section (2) (b) of Section 4 of the Coffee Act, 1942 read with rule 4(1) of the Coffee Rules, 1955, the members of the House do proceed to elect, in such manner as the Speaker may direct, two members of the Coffee Board, subject to the other provisions of the said Act and the Rules thereunder."

MR. CHAIRMAN: The question is:

"That in pursuance of sub-section (2) (b) of Section 4 of the Coffee Act, 1942 read with rule 4(1) of the Coffee Rules, 1955, the members of the House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coffee Board, subject to the other provisions of the Said Act and the Rules made thereunder."

12.19 hrs.

FINANCE BILL, 1988—*CONTD*

[English]

DR. DATTA SAMANT (Bombay South Central): While presenting the Budget in this House, the hon. Finance Minister announced a lot of concessions to the fertiliser factories, cement factories, textiles and the hon. Members went on thumping the desks as if socialism is going to come and prices are going to come down. The concession was given to the textiles, Rs. 27 to polyester fibre Rs. 10 to filament yarn, 50 per cent to nylon. Two months after the presentation of the Budget, when I made enquiries in the market, I found that the rates of cloth had not come down. If the same concessions were passed on to the consumers, the per metre cost of the polyester cloth must have gone down by Rs. 2 to Rs. 10. Immediately a monitoring committee was appointed and something was published. Even Mr. Dhirubhai Ambani gave a press statement that he had reduced the prices from Rs. 187 to Rs. 157. When I made enquiries from Bhiwandi, which is a complex of power-looms, I found that he had sold cloth to his agents, his own relations, and then made this publicity. I am not particular about any individual. But is it the way this Government is going to function? Everyday they are giving new concessions to private mill-owners, forgetting about workers. They are not caring for them. Already 1.6 lakh workers are dying. Even for the consumers they are not bothered. So, I really feel that this Government is not bothered about the average public.